NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 121(ND)2016 **CA. NO.**

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY: M/s. SRS Ltd.

SECTION OF THE COMPANIES ACT: 74 (2)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Baljil Kapen Prom Kaper Raj Kumorwa	DEPOSITOR achwain "	Seef Barthy Self	Revendence

ORDER

Ld. Counsel for the petitioner submits that they are filing the revised proposal for scheduling the repayment during the course of the day. Two objectors are present in Court. They have prayed that being Senior citizens, expeditious steps be recommended for liquidating their liability. List this case for further consideration on 27.09.2016.

(Ina Malhotra) Member Judicial